

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016
APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016
APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016
APPEAL NO. 122 OF 2016

Dated: 1st August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Appeal No. 54 of 2016 & IA No. 140 of 2016

Chhattisgarh State Load Despatch Centre (SLDC) ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Ms. Nidhi Mittal

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Appeal No. 41 of 2016 & IA No. 106 of 2016

**The Superintending Engineer (Operation),
State Load Despatch Centre, Gujarat ...Appellant(s)**

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ashwin Ramanathan
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Appeal No. 73 of 2016 & IA No. 180 of 2016

**State Load Despatch Centre,
M.P. Power Transmission Corporation Ltd. ... Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Aashish Anand Bernard
Mr. Paramhans

Mr. R.A. Sharma (Rep.)

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Matrugupta Mishra
Mr. Ankita Bafna for R.4

Appeal No. 122 of 2016

Maharashtra State Load Despatch Centre (MSLDC) ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.Y. Deshmukh

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

ORDER

As agreed by learned counsel for the parties, list this batch of appeals for hearing on **10.09.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk